

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1728
TO BE ANSWERED ON 08.12.2021**

REINSTATING SEASON TICKET

1728. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken cognizance of the complaints from the general public in North Malabar region that passengers availing season tickets are only able to board morning and evening trains and if so, the facts thereof;**
- (b) whether the Government has received any representation from Member of Parliament on 5 November 2021 seeking to re-instate the season ticket arrangement for all trains;**
- (c) if so, the details thereof;**
- (d) whether the Government is willing to re-instate the season ticket arrangement for all trains;**
- (e) if so, the details thereof along with the timeline for implementing the request; and**
- (f) if not; the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1728 BY SHRI KUMBAKUDI SUDHAKARAN TO BE ANSWERED IN LOK SABHA ON 08.12.2021 REGARDING REINSTATING SEASON TICKET

(a): At present, season ticket holders of North Kerala are permitted to travel in unreserved coaches of 18 trains.

(b) & (c): Representations are received at Stations, Divisions, Zonal and Railway Board level.

(d) to (f): With effect from 25.11.2021, unreserved coaches have been restored in 6 trains to cater the need of unreserved and season ticket passengers. Further, restoration of season tickets based on the Covid Protocol issued by State Governments/Central Governments is an ongoing and continuous process.
